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**CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH  
KOLKATA**

O.A.No.350/01070/2014

Date of Order : 07-09-2015

Present : **Hon'ble Mr Justice G. Rajasuria, Judicial Member**  
**Hon'ble Ms Jaya Das Gupta, Administrative Member**

Vishma Sahu

.....Applicants

-Versus-

Union of India & Ors. (E.Railway, RRC)

.....Respondents

For the applicants : Dr S. Sinha, Counsel  
For the respondents: Mr P.K. Roy, Counsel

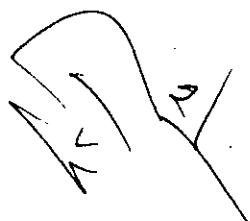
**O R D E R (ORAL)**

**JUSTICE G.RAJASURIA, JM,**

Heard Both. This O.A has been filed seeking the following reliefs :

- a) A direction commanding the respondents that applicant shall be called for medical test for appointment as earliest;
- b) A direction commanding the respondents concerned to consider the applicant for appointment of PET in Eastern Railway, Asansol as the applicant successfully qualified in written test and physical test.
- c) An order do issue directing the respondents No.1 and 2 to give opportunity to applicant for participation in medical test and if applicant will found medically fit then applicant shall be considered for appointment to the post of PET.

2. Learned counsel for the applicant would air the grievance of her client by pointing out that her client passed the written test and PET but thereafter nothing was done for her appointment and similarly situated persons were given appointment in Railways. The learned counsel for the applicant to our query clearly and categorically replied that no representation was give by her client to the appropriate authority.



3. In this factual matrix without entering into the merits of the matter we would like to give the following direction :

Within a month from the date of receipt of a copy of this order, the applicant is given liberty to file a detailed representation to respondent No.3, whereupon within one month thereafter respondent No.3, shall give a speaking order to such representation of the applicant.

O.A is disposed of. No costs.

( JAYA DAS GUPTA )  
ADMINISTRATIVE MEMBER

( G. RAJASURIA )  
JUDICIAL MEMBER

Pg